IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1255 of 2021

Naresh Mahto & Anr. … Petitioners
Versus
The State of Jharkhand… Opposite Party

CORAM:HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : None
For the State : Mr. P.D. Agrawal, Addl. P.P.

Order No.02 Dated- 25.03.2021

No one turns up on behalf of the petitioners in-spite of repeated calls.

List this anticipatory bail application after removal of the defects as pointed out by the stamp reporter.

If the defects as pointed out by the stamp reporter are not removed within a month, this anticipatory bail application shall stand dismissed without further reference to the Bench.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-